

been evolved by the Government to accord the highest priority for allocation of land to schools and educational institutions in Delhi.

(b) Not applicable in view of reply to (a) above.

Shortage of drinkink water in metropolitan cities

3226. SHRI RAJANI RANJAN SAHU : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that there is acute shortage of drinking water in metropolitan cities, and

(b) if so, what measures Government propose to take to increase the availability of drinking water

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI

P. K. THUNGON) : (a) and (b) Water Supply is a state subject. It is the responsibility of the State Government/local body to provide adequate safe drinking water to the people in urban areas including metropolitan cities.

Due to rapid urbanisation and scarcity of raw water on account of depletion of ground water sources and lack of nearby surface water resources, the demand for drinking water as well as the cost for providing the same is increasing.

The Ministry of Urban Development has drawn the attention of the State Governments to the need for making the sector self-sustaining by cost recovery through user charges and conferring greater autonomy to the corporations/municipalities in the matter of fixation tariffs.

World Bank assistance is being provided for augmentation of water supply facilities in Bombay, Madras and Hyderabad under the following projects :—

Project	Cost (Rs. Crores)	World Bank assistance (US \$ Million)
1. 3rd Bombay Water Supply & Sewerage	800.0	185.0
2. Madras Water Supply & Sanitation	205.0	69.0
3. Hyderabad Water Supply & Sanitation	257.06	79.9

Fire in Udyog Bhavan, New Delhi

3227. SHRI VIREN J. SHAH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the extent of damage caused by fire which took place in Udyog Bhavan, New Delhi on 4th March, 1993;

(b) what are the reasons therefor ;

(c) the names of high-rise buildings owned by Government and private concerns in Delhi for which fire clearance certificate have not so far been obtained and the reasons therefor; and

(d) what action Government have taken or propose to take against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE

MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) Office records, furniture, electrical fittings, false ceiling etc. are reported to have been damaged due to fire on the 4th and 5th floors in Udyog Bhawan.

(b) The Committee constituted by CPWD to enquire into the fire in Udyog Bhawan has not been able to pinpoint the specific cause of fire.

(c) A list of unsafe government and private high-rise buildings is given in the statement attached (See below). Fire clearance certificate are issued by the Delhi Fire Service on completion of all fire safety related measures in the high rise buildings.

(d) The Delhi Fire Service had issued notices to occupiers of unsafe government and private buildings deficient in fire safety

provisions in September 1993. Many high-rise buildings have shown considerable progress in providing the fire safety requirements.

Statement

List of buildings owned by Central Government/Local Bodies and Autonomous Bodies etc.

CENTRAL GOVT. BUILDINGS (CPWD & PWD)

S No, Name & Address

1. M. P. Flats, DIZ area, New Delhi.
2. RML Hospital, Baba Kharak Singh Mg.
3. Central Revenue Building, I. P. Estate.
4. A. G. C. R. Building, I.P. Estate.
5. Family Apartment, Tagore Road.
6. Vikas Bhawan, I. P. Estate.
7. M. S. Flats, Sec. XIII, R. K. Puram.
8. C. G. O. Complex, Lodi Road.
9. C. A. G. Annexe, I. P. Estate.
10. Drum Shape Building, I.P. Estate.
11. Udayg Bhawan, Rafi Marg.
12. Sardar Patel Bhawan, Sansad Marg.
13. Krishi Bhawan, Rafi Marg.
14. Nirman Bhawan, Maulana Azad Road.
15. Yojana Bhawan, Sansad Marg.
16. Central Govt. Residential flats, Peswa Road.
17. Shastri Bhawan, Dr. Rajinder Prasad Rd.
18. Sharam Shakti Bhawan, Rafi Marg.
19. Indian Oil Bhawan (Janpath Bhawan) Janpath.
20. 8 storeyed M. S. flats, Minto Road.
21. G. B. Pant Hospital J. I. Nehru Marg.
22. Safdarjung Hospital, Aurobindo Marg.
23. Sena Bhawan, Duplex Road.
24. Vayu Bhawan, Rafi Marg.
25. 'Y' Shape Building, I. P. Estate.
26. U. G. C. Building, B.S.Z. Marg.

27. M. S. Building, near N. Delhi Rly. St.

28. Northern Rly. flats, Punchkuin Rd.

29. Rail Niwas, M.S. flats, Statt Entry Rd.

30. Rail Bhawan, Rafi Marg.

31. Baroda House, K.G. Marg.

LOCAL BODIES

32. Mohan Singh Palace, Baba Kharak Singh Marg.

33. Akbar Bhawan, Chanakya Puri,

34. Yashwant Palace, Chanakya Puri.

35. Chanakya Bhawan, Chanakya Puri.

36. Super Bazar, Connaught Place.

37. Mayur Bhawan, Connaught Place.

38. Chanderiok Building, Janpath.

39. Shakti Sadan, Kotla Road.

40. Gaffar Market, Karol Bagh.

41. Admn. Block, Hindu Rao Hospital.

AUTONOMOUS BODIES

42. Hotel Samrat, Chanakya Puri.

43. Foreign Post Office Bldg., Kotla Rd.

44. Telephone Exchange, Idgah.

45. Khurshid Lal Bhawan, Janpath.

46. National Productivity Council, Lodi Road.

47. P. N. B. Sansad Marg.

48. Akashvani Bhawan, Sansad Marg.

49. Vallabh Bhai Patel Chest Institute, Delhi University.

50. Jeevan Vihar, Sansad Mg.

51. USSR Bldg. 24 Feroz Shah Road.

52. Golden Jublee Hall, Pusa.

53. Mankalya Bhawan, BSZ Mg.

54. National Youth Hostel Chanakya Puri.

55. Manak Bhawan, I. P. Estate.

PRIVATE BUILDINGS

56. Manjusha House, 57, Nehru Place.

57. Manisha Building, 75-76 Nehru Place.

58. Padma Tower, 5 Rajindra Place.

59. Vishal Bhawan, 95, Nehru Place.

60. Kundan House, 16, Nehru Place.

61. Hemkunt Tower, 98, Nehru Place.
62. Vikrant Tower, 4, Rajindra Place.
63. Azad Apartment, Aurobindo Marg.
64. Dr. Zakir Hussain, CGHS Okhla.
65. Milap Bhawan, BSZ Marg.
66. Saraswati House, 27, Nehru Place.
67. Punj House, 17-18 Nehru Place.
68. Deepak Building, 13, Nehru Place.
69. Osian Building, 12, Nehru Place.
70. Sidhartha House. 96. Nehru Place.
71. Gagan Deep, 12, Rajindra Place.
72. Seth Bhawan, 7, Rajindra Place.
73. Hemkunt House, 6, Rajindra Place.
74. Mayfair Apartment, Mayfair Garden.
75. D. I. F. Shopping Complex, Greater Kailash.
76. Ashoka Estate, 24, Barakhamba Road.
77. Daily Tej, Bahadurshah Zafar Marg.
78. Rohit House, 3, Tolstoy Marg.
79. Rivedra Apartments, 45, Mall Road.
80. P. T. I. Building, Sansad Marg.
81. Madan House, 26, Nehru Place.
82. Rajlok Building, 24, Nehru Place.
83. Raja House, 30-31, Nehru Place.
84. Kushal Bazar, 46, Nehru Place.
85. Dohil Chamber, 46, Nehru Place.
86. Sehyog Building, 52, Nehru Place.
87. Shakuntala Apartment, 59, Nehru Place.
88. Goverdhan House, 53-54, Nehru Place.
89. Godere House, 51-52, Nehru Place.
90. Laxmi House, 72, Nehru Place.
91. Red Rose, 49-50, Nehru Place.
92. Skylark Building, 60, Nehru Place.
93. Guru Argad Bhawan, 71, Nehru Place..
94. Sarabi Building, 77, Nehru Place.
95. Ashok Bhawan, 93, Nehru Place.
96. Skipper Corner, 87-88, Nehru Place.
97. Padma Palace, 86, Nehru Place.
98. Skyline House, 85, Nehru Place.

99. Bajaj House, 97, Nehru Place.
100. Deepali Building, 92, Nehru Place.
101. Bhandari House, 91, Nehru Place.
102. Kailash Building, 26, Nehru Place.
103. Sagar Apartment, 6, Tilak Marg.
104. Himalaya House, 23, K. G. Marg.
105. Chiranjiv Tower, 43, Nehru Place.
106. Madhuban, 55, Nehru Place.
107. Sarojini House, 6, Bhagwan Dass Road.
108. Manasarover Building, 90, Nehru Place.
109. Meghdoot Building, 94, Nehru Place.
110. Akash Deep, 26-A, Barakhamba Road.
111. Asha Deep, 9, Hailey Road.
112. Surya Kiran Building, 19, K. G. Marg.
113. Kirti Mahal, 19, Rajindra Place.
114. Pragati House, 47-48, Nehru Place.
115. Sheetla House, 73-74, Nehru Place.
116. New Delhi House, 27, Barakhamba Road.
117. Deep Shikha, 8, Rajindra Place.
118. Prabhat Kiran, 17, Rajindra Place.
119. Pragati Tower, 26, Rajindra Place.
120. Eros Apartment, 56, Nehru Place.
121. Ratan Jyoti, 18, Rajindra Place.
122. Daksheshwar, 10, Hailey Road
123. Indian Express Building, B. S. Z Marg.
124. Hansalaya Building 15, Barakhamba Road.

Conversion of Lease-Deed

3228. SHRI SHIV PRATAP MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) what is the number of applications received and disposed of during the last three years by the Land and Development Office for conversion of Lease Deed Appendix XII to Appendix XI under Rule 40(3) of the Displaced Persons (Compensation and Rehabilitation Rule 1955);